

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-08/2011/5598/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Joydev Koch,
i/c District & Sessions Judge,
Kokrajhar.

Dated Guwahati the 19th July, 2024.

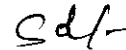
Sub: **Casual leave.**

Ref:- Your letter No.DJK/1315, dtd. 28.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for two days on 03.07.2024 and 04.07.2024, along with station leave permission, from the evening of 02.07.2024 till the morning of 05.07.2024.** The Assistant Sessions Judge, Kokrajhar and in his absence, the Chief Judicial Magistrate, Kokrajhar would remain in charge of your Court and Office during your absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2011/5599-5600/A, dated , 19-07-24

Copy to:

1. The Chief Judicial Magistrate, Kokrajhar.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
